

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 185/14/HDB/2017
NAME OF THE COMPANY	M G Brothers Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Trivikram Reddy	Advocate	vreddy898@gmail.com 9010101012	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. P. Trivikram Reddy, learned Counsel for the petitioner. The learned counsel for the petitioner submit that notification given in accordance with the order given by the Tribunal. ROC report is awaited. Learned counsel for the petitioner has to file an affidavit pursuant to the publication, whether they received objections or not. ROC is directed to submit its report by the next date of hearing.

Post the case on 05.01.2018.


Member (Technical)


Member (Judicial)